

आकाशवाणी पर राजनीतिक समस्याओं को प्रस्तुत करना

10701 : डा० राम जी सिंह : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी द्वारा राजनीतिक समस्याओं की ओर अधिकतम ध्यान नहीं दिया जाता है ;

(ख) क्या देश के सर्वोच्च कार्यकर्ताओं ने 30 जनवरी को राजघाट पर भ्रमण किया था ; और यदि हाँ, तो इस समाचार को उसी दिन प्रसारित न करने के क्या कारण हैं ;

(ग) महाराष्ट्र में यवतमाल में 4-10 दिसम्बर, के बीच आयोजित भाषण माला के बारे में प्रसारण न करने के क्या कारण हैं ; और

(घ) क्या सर्वोच्च कार्यकर्ताओं के बारे में प्रसारण न करने के बारे में कोई स्थायी निवेश है और यदि नहीं, तो इन कार्यक्रमों के सम्बन्ध में प्रसारणों में कितने प्रतिशत स्थान दिया जाता है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आशवाणी) : (क) आकाशवाणी के समाचार बुलेटिन देश में सभी महत्वपूर्ण घटनाओं को समाचारिक महत्त्व के आधार पर कवर करते हैं चाहे वे राजनीतिक हों या अन्यथा ।

(ख) चूंकि वत के बारे में न्यूजकम में न तो पूर्व सूचना और नहीं रिपोर्ट प्राप्त हुई थी, समाचार को बुलेटिन में शामिल नहीं किया गया ।

(ग) इन भाषणों के बारे में कोई सूचना आकाशवाणी न्यूजकम में प्राप्त नहीं हुई थी ।

(घ) ऐसे कोई निर्बंध नहीं हैं । आकाशवाणी के बुलेटिनो के सर्वोच्च कार्यक्रमों की ही गई कवरेज की प्रतिशतता के बारे में, एक नमूने का सर्वेक्षण किया जा रहा है और सूचना सदन की मेज पर रख दी जाएगी ।

Complaints against M/s. May and Baker, Pfizer

10702. SHRI VASANT SATHE : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have received complaints against M/s. May & Baker, Pfizer, and other multinational companies for grant of COB licences to them;

(b) if so, furnish details of COB licences granted to each Multinational Drugs and Chemical Company during

1977-78 and 1978-79 and the details of complaints received and how these have been disposed of;

(c) the nature of irregularities reported to have been committed in grant of COB licences to these companies and the dates on which the cases were finally disposed of; and

(d) in how many cases the irregularities pointed out have been found to be real and the details of action taken case-wise and the number of cases still pending investigation?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA) : (a) During the years 1977-78 and 1978-79, which have been referred to in part (b) of the question, no specific complaints concerning the grant of COB licences to specific individual foreign drug companies like May and Baker, Pfizer etc. have been received.

(b) Does not arise.

(c) Does not arise.

(d) Does not arise.

Regularisation of Services of Cameramen

10703. SHRI SACHINDRALAL SINGHA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether all casual cameramen have been regularised under regularising scheme made for Doordarshan and AIR Casual Staff; and

(b) whether the casuals who have 5 days less than the required days (fixed criteria) given relaxation upto 5 days if not state reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) All eligible casual Cameramen in Doordarshan have been offered regular posts of Cameramen Grade II.

(b) No, Sir. Any such relaxation will give rise to similar demands from other-